(b) out of the above workers, how many opted for Contributory Provident Fund and General Provident Fund respectively; and

(c) how many opted in writing to remain in Contributory Provident Fund Scheme and under C. C. S, (Pension) Rules, 1972 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUC-TION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANI-GRAHI): (a) Twenty industrial workers expired during each of the calender years 1983 and 1984.

(b) Out of the those who expired in 1983, three workers opted for Contributory Provident Fund and 17 opted for General Provident Fund. Of those who expired during 1984, one worker opted for Contributory Provident Fund and 19 opted for General Provident Fund.

(c) Of those who expired in 1983, only one opted in writing to remain in Contribuitory Provident Fund Scheme. Of those who expired in 1984, no one opted in writing for Contributory Provident Fund Scheme. The remaining two employees who expired in 1983 who were temporary and the one who expired in1984, who opted for Contributory Provident Fund were deemed to have elected for the Contributory Provident Fund having failed to exercise option within the Prescribed time limit. The 17 and 19 persons who opted for General Provident Fund and who expired in 1983 and 1984 respectively opted in writing for Pensionary scheme under CCS (PENSION) Rules, 1972.

[Translation]

Construction of Yatri Nivas in UP

2373. SHRI HARISH RAWAT: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of 'Yatri Nivas' proposed to be constructed in the hilly areas of Uttar Pradesh during the year 1989-90;

(b) the details of places selected and

(c) the amount earmarked for the purpose?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL: (a) No, Sir.

(b) and (c). Do not arise.

Recruitment Camps for CRPF and Delhi Police

2374. SHRI HARISH RAWAT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Reserve Police Force and Delhi Police have organised recruitment camps during the last one year;

(b) if so, the total number of such camps organised;

(c) whether such camps were also organised in hilly areas of Uttar Pradesh;

(d) if so, names of places where such camps were organised; and

(e) if not, the 'steps being taken to organise such camps there?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MIN-ISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBA-RAM): (a) Yes, Sir.

(b) The information is as follows: